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SLP(C)... 2570 OF 2003
ITEM No.15

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)..CC.2570/2003

(From the judgement and order dated 19/09/2002 in WP 4748/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner (s)

VERSUS

BABOO LAL

Respondent (s)

(With IA.1 c/delay in filing SLP)

Date : 24/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr.Ravi P. Mehrotra,Adv.
Ms.Deepti R. Mehrotra,Adv.
Mr.Garvesh Kabra,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay
as well as on the special leave petition.

There shall be stay in the meantime.

(Usha Bhardwaj)(Asha Joshi)
P.S. To Registrar COURT MASTER